GOVERNMENT OF INDIA MINISTRY OF PETROLEUM & NATURAL GAS **RAJYA SABHA UNSTARRED QUESTION NO- 1883** ANSWERED ON- 17/03/2025

DOMESTIC NATURAL GAS PRODUCTION

1883 SHRI RANDEEP SINGH SURJEWALA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the domestic production of natural gas in the country during the last five years, yearwise;

(b) the total imports of natural gas over the period of five years, year-wise;

(c) the reason behind the marginal increase of 0.3 per cent in domestic natural gas

production during the current fiscal year despite rising demand;

(d) the reasons for the decline in ONGC's natural gas production; and

(e) the measures implemented to bridge the widening gap between domestic natural gas production and consumption?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SURESH GOPI)

(a) & (b) Domestic production of natural gas and import of liquified natural gas in the country during the last five years are as under:

Financial Year	2019-20	2020-21	2021-22	2022-23	2023-24
Natural Gas Production (Billion Cubic Metre)*	31.19	28.67	34.02	34.45	36.44
LNG import (Billion Cubic Metre)**	32.35	33.19	31.02	26.30	31.79

Source: *Directorate General of Hydrocarbons (DGH), **Petroleum Planning & Analysis Cell (PPAC)

- (c) There has been a significant rise in the domestic natural gas productionduring the last fiscal year, i.e. from 34.45 BCM to 36.44 BCM, which is an increase of more than 5%.
- (d) ONGC's standalone natural gas production has increased by about 2.78% during the current fiscal year 2024-25 (till January 2025).
- (e) The Government has taken various policy initiatives for boosting exploration & increasing domestic production of natural gas in the country which inter-alia includes:
 - i. Discovered Small Field Policy, 2015.
 - ii. Hydrocarbon Exploration and Licensing Policy (HELP), 2016
 - iii. Policy for early monetization of Coal Bed Methane, 2017.
 - iv. Policy to Promote and Incentivize Enhanced Recovery Methods for Oil and Gas, 2018.

- v. Policy Framework for exploration and exploitation of Unconventional Hydrocarbons under Existing Production Sharing Contracts (PSCs), Coal Bed Methane (CBM) Contracts and Nomination Fields, 2018.
- vi. Redevelopment of existing matured fields and development of new fields/marginal fields.
- vii. Oil and gas price premium for difficult/challenging areas
- viii. Accelerate the pace of multi-client geo-scientific survey/activities.
